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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/86/IB/2018
PETITION NUMBER : CP/563/IB/2017
NAME OF THE PETITIONER(S) : INDIAN OVERSEAS BANK & 3 ORS
NAME OF THE RESPONDENT(S) : VENKATA SIVAKUMAR & 2 ORS
UNDER SECTION : 27

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

M. L. GANESHA
for Applicant.

(IOB, RBI, SBI & IDBI)

C. Ramasubramanian

IRP

Venkata Sivakumar

ORDER

Heard the RP and the Counsel for Financial Creditors in CA/86/IB/2017 filed in CP/563/IB/2017. Reserved for order.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)